MOTION FOR ELECTION TO THE COIR BOARD

THK DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHR A. M. THOMAS): Sir, on behalf of Shri Manubhai Shah, I move:

"That in pursuance of claus_e (e) ctf sub-section (3) of section 4 of the Coir Industry Act, 1953 (45 of 1953), read with rule 4(1) (e) of the Coir Industry Rules, 1954, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Coir Board *vice* Shri K. P. Madhavan Nair who ceased to be a member of the said Board on his retirement from the membership of the Rajya Sabha on the 2nd April, 1962."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF PARLIAMENTARY AFFAIRS (<Shhi Satya Nara-yan Sinha): Sir, I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1963 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the Members of the House to serve on the said Committee

The question was put and the motion was adopted.

12 Noon

MOTION FOR ELECTION TO THE NATIONAL FOOD AND AGR^TCULTURE ORGANISATION LIAISONCOMMITTEE

THE MINISTER OF STATE IN THB MINISTRY OF FOOD AND AGR^TCULTURE (SHRI RAM SUBHAG SINGH): Sir, I beg to move:

"That in pursuance of Resolution No. F.16-72/4^rr-Policy, dated the 8th November 1948, of the Ministry of Agriculture (now Food and Agriculture), as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the National Food and Agriculture Organisation Liaison Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE INDIAN CENTRAL OILSEEDS COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINCH): Sir, I beg to move: —

"That in pursuance of clo'ise (s) of section 4 of the Indian Oi¹ seeds Committee Act, 1946 (9 of 1946), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Indian Central Oilseeds Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE ANIMAL WELFARE BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): Sir, I beg to move:

"That in pursuance of clause (i) of sub-section (1) of section 5 of the Prevention of Cruelty to Animals Act, 1960 (59 of 1960), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Animal Welfare Board."

The question was put and the motion was adopted.

PROGRAMMES OF ELECTIONS TO (1) THE COURT OF THE ALIGARH MUSLIM UNIVERSITY, (2) THE SAMSAD (COURT) OF VISVABHARATI, (3) THE CENTRAL ADVISORY BOARD OF EDUCATION. AND (4) THE COIR BOARD.

MR. CHAIRMAN: The following will be the programme of elections to (1) the Court of the Aligarh Muslim University; (2) the Samsad (Court) of Visva-Bharati; (3) the Central Advisory Board of Education and (4) the Coir Board.

Last date and time 18th June, 1961 for receiving nomi- (up to 3 P.M.) nations

Last date and time 19th June, 1962 for withdrawal of (up to 3 P.M.) candidature.

Date and time off 20th June, 1962 election. (between 3 P.M.) and 5 P.M.)

Place of election Room No. 63, First Floor, Parliament House, New Delhi.

Method of election Proportional representation by means of the single transferable vote. PROGRAMMES OF ELECTIONS TO (1) THE COMMITTEE ON PUBLIC ACCOUNTS, (2) THE NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE, (3) THE INDIAN CENTRAL OILSEEDS COMMITTEE, AND (4) THE ANIMAL WELFARE BOARD.

MR. CHAIRMAN: The following will be the programme of election! to (1) the Commit»ee on Public Accounts; (2) the National Food and Agriculture Organisation Liaison Committee; (3) the Indian Central Oilseeds Committee, and (4) the Animal Welfare Board:—

Last date and time 19th June, 1962 for receiving nomi- (up to 3 P.M.) nations.

Last date and time 20th June, 1962 for withdrawal of up to 3 *P.M.*) candidature.

Date and time of 21st June, 1962 election. (between 3 P.M. and 5 P.M.

Place of election Room No. 63 First Floor, Parliament House, New Delhi.

Method of election Proportional representation by means of the single transferable vote.

ALLOTMENT OF TIME FOR CONSIDERATION OF THE APPROPRIATION (No. 2) BILL, 1962.

MR. CHAIRMAN: I have to inform Members that under rule 162(2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, 1 have allotted 12 hours for the completion of all stages involved in the consideration and return of the Appropriation (No. 2) Bill, 1962 by th* Rajya Sabha, including the consideration and passing of amendments, 11 any, to the Bill.